

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 4030
TO BE ANSWERED ON 13.08.2015

DIFFICULTIES UNDER DRDA

4030. SHRI RAM PRASAD SARMAH:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether some difficulties have been reported in implementation of the centrally sponsored rural development schemes under the District Rural Development Agency (DRDA) in Assam;
- (b) whether a complaint regarding misappropriation of fund has been reported under DRDA from Assam; and
- (c) if so, the action taken by the Government to monitor and proper implementation of developmental scheme in this regard?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI SUDARSHAN BHAGAT)

(a) to (c): In so far as DRDA Administration Scheme is concerned, no complaint of misappropriation of funds has been reported from Assam. However, grievances against/ of DRDA employees are received which are referred to the State Government as recruitment and service conditions of DRDA employees are governed by the State Government.
